

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).6353/2023

(Arising out of impugned final judgment and order dated 15-03-2023 in CWP No. 4606/2022 passed by the High Court of Punjab & Haryana at Chandigarh)

HARGOBIND SINGH GILL &amp; ANR.

Petitioner(s)

VERSUS

UNION TERRITORY, CHANDIGARH &amp; ORS.

Respondent(s)

(WITH IA No.65272/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.65273/2023-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 29-03-2023 This petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

HON'BLE MR. JUSTICE MANOJ MISRA

HON'BLE MR. JUSTICE ARAVIND KUMAR

For Petitioner(s) Mr. Aashish Chopra, Sr. Adv. (mentioned by)  
Mr. Alok Mittal, Adv.  
Ms. Swati Dayalan, Adv.  
Mr. Gagandeep Singh, Adv.  
Mr. Himanshu Chakravart, Adv.  
Ms. Astha Sharma, AOR

For Respondent(s) Ms. Amrita Panda , AOR

UPON hearing the counsel the Court made the following  
O R D E R

The matter has been mentioned.

It is stated that the matter was supposed to be listed today but the matter got deleted in view of a Special Bench which has to hear a part heard

matter.

At the request, list on 06<sup>th</sup> April, 2023.

It is informed that a notice dated 21.3.2023 has been issued under Section 41(1) Cr.P.C. to appear in Karnataka today. It is directed that the notice be not given effect to till the next date.

Dasti, in addition, is permitted.

(RASHMI DHYANI PANT)  
COURT MASTER

(RAM SUBHAG SINGH)  
BRANCH OFFICER

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RECORD OF PROCEEDINGS

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Date : 29-03-2023 This petition was mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA  
HON'BLE MR. JUSTICE J.B. PARDIWALA

For Petitioner(s) Ms. Astha Sharma, AOR (mentioned by)  
Mr. Himanshu, Adv.

For Respondent(s) Ms. Amrita Panda , AOR

UPON hearing the counsel the Court made the following  
O R D E R

- 1 Upon being mentioned, taken on board.
- 2 Liberty to mention before the Bench presided over by Hon'ble Mr Justice Sanjay Kishan Kaul.

(SANJAY KUMAR-I)  
DEPUTY REGISTRAR

(SAROJ KUMARI GAUR)  
ASSISTANT REGISTRAR